

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.341**

TO BE ANSWERED ON THE 01ST DECEMBER, 2015/ AGRAHAYANA 10, 1937 (SAKA)

NIRBHAYA FUNDS

341. SHRIMATI KIRRON KHER:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of schemes proposed under Nirbhaya Funds for the current year along with the number of schemes presently operational and the timeline for the ones that are yet to be implemented; and

(b) the total number of such schemes sanctioned and funds granted and utilized separately, as on date?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARTHIBHAI CHAUDHARY)**

(a) & (b): As per the inputs provided by Ministry of Women & Child Development, One Stop Centre with total project cost of Rs. 18.58 crore, and Scheme for Universalisation of Women Helpline, with a total project cost Rs. 69.49 crore, have been approved to be funded under Nirbhaya Fund for implementation from the financial year 2015-16.

The two proposals of MHA have been supported by MOWCD i.e. (i) Creation of Central Victim Compensation Fund (CVCF) with one time grant/corpus for supporting the States/UT Administrations for implementation of Victim Compensation Scheme amounting to Rs. 200 Crore and (ii) Creation of Investigative Units for Crime against Women (IUCAW) in all police districts of the country amounting to Rs. 324 Crore. MHA has initiated a project for setting up of Nation-wide Emergency Response System (NERS) having Computer Aided Dispatch system for Emergency Response. The project involves total expenditure of Rs. 321.69 crores. A nodal agency against Human Trafficking called Organised Crime Investigative Agency (OCIA) is proposed to be set up with an outlay of Rs. 83.2 crores. MHA has also proposed a scheme for setting up of Cyber Crime Prevention against women and children (CCPWC) unit with the estimated cost of Rs 244.32 crores which is to be funded from Nirbhaya Fund.
